GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3921 ANSWERED ON:05.09.2012 FINANCIAL ASSISTANCE TO MINORITY COMMUNITIES Tagore Shri Manicka

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of financial assistance provided to the minority communities to construct schools, libraries, madarsa, etc. during the last three years, State-wise and community-wise;
- (b) whether there is any supervisory body to supervise the grants spent for the specified purpose or diverting the same to some other purpose; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) to (c) Under the Scheme of Infrastructure Development in Minority Institutes (IDMI), financial assistance is provided for infrastructure development of private aided/unaided minority elementary/secondary / senior secondary schools to the extent of 75% and subject to a maximum of Rs.50.00 lakhs per school for
- (i) Strengthening of educational infrastructure and physical facilities in the existing elementary/secondary/senior secondary schools including additional classrooms, science/computer lab rooms, library rooms, toilets, drinking water facilities etc.,
- (ii) Hostel buildings for children in such category of schools, especially for girls and
- (iii) Any other educational infrastructure which in view of the State/Central Grant-in-Aid Committee is justified for educational advancement of the minority institution. State-wise financial assistance released during the last three years is as under:-

(Rs. in lakh)

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S. States 2009-10 2010-11 2011-12
No.

1 Gujarat - 191.20 124.30

2 Haryana - 201.12 145.36

3 Jammu & Kashmir - 25.00 -

4 Karnataka - 281.98 357.26

5 Kerala - 337.73 2588.56
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Madhya Pradesh - 252.94 -

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7 Maharashtra - 387.61 754.59
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8 Rajasthan - 102.83 -
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9 Uttarakhand - 190.29 208.32
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10 Sikkim - - 345.60
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11 Mizoram - - 25.00
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12 Assam - - 94.22
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13 Uttar Pradesh 448.00 277.05 200.39

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Total 448.00 2247.80 4843.60
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The grants to the concerned institutes are released in two instalments, through the State Governments. Second instalments is released only after the institution submits utilization certificate in respect of first instalment duly certified by a Chartered Accountant and verified by the State Government.